(ख) यदि हां, तो ऐसे प्रचार से इस चूरे के निर्यात पर कहां तक प्रतिकूल प्रभाव पड़ा है; और

(ग) इस प्रचार का खण्डन करने के लिये सरकार ने क्या कार्यवाही की है ?

वाणिज्य मंत्रालय में उप-मन्त्री (श्री मुहम्मद शफी कुरैशी) : (क) कुछ विदेशी समाचार पत्रों ने यह समाचार दिया था कि भारत से निर्यात किए जाने वाले हड्डियों के चूरे में मनुष्य की हड्डियां का चूरा मिश्रित है।

(ख) हड्डियों के चूरे के निर्यात पर समाचार पत्रों के उक्त समाचारों से कहां तक प्रभाव पड़ा है इसका इतना जल्दी अनुमान नहीं लगाया जा सकता।

(ग) लन्दन, पेरिस, ब्रुसेल्स तथा संयुक्त राज्य अमरीका में भारतीय मिशनों को सूचित किया गया है कि ये प्रेस समाचार एकदम गलत हैं और उन्हें कहा गया है कि वे इस प्रकार का उपयुक्त रूप से खण्डन करें।

CORRECTION OF ANSWER TO U.S. Q. NO. 657 DATED 5-4-1967. U.S. Q. NO. 1642 DATED 7-6-1967 AND U.S. Q. NO. 6056 DATED 5-4-1967.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : I regret to say that in the replies given to Unstarred Questions No. 597, No. 1642 and No. 6056 in the Lok Sabha on 5th April, 7th June and 19th July, 1967, respectively, the information given in regard to the rate of income-tax on the sumptuary allowance admissible to Ministers did not explain the full legal provisions. The correct position in this regard is that out of the sumptuary allowance drawn by Ministers, a sum equal to 1/5th of their salary (exclusive of any allowance, benefit or other perquisite) or Rs. 5,000 per annum, whichever is less, is exempt from tax and the balance left with the Ministers is liable to income-tax.

12.03 Hrs.

RE. MOTION FOR ADJOURNMENT

(*Query*)

MR. SPEAKER : Now we go to the next item. Papers to be laid on the Table.

श्री हुकम चन्द कछवाय (उज्जैन) : अध्यक्ष महोदय, मेरा व्यवस्था का सवाल है। मैंने काम रोको प्रस्ताव दिया था, पुलिस द्वारा छात्रों पर लाठी चार्ज किया जा रहा है · · · ·

MR. SPEAKER : Order, order. Nothing will be taken down.

श्री हुकम चन्द कछवाय : * *

12.04 Hours

PAPERS LAID ON THE TABLE

Annual Reports of Institutes of Technology

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : I beg to lay on the Table—

(1) A copy of the Annual Report of the Indian Institute of Technology, Bombay, for the year 1966-67. [*Placed in Library, see* No. LT-1872/67]

(2) A copy of the Annual Report of the Indian Institute of Technology, Kanpur, for the year 1966-67.

(3) (i) A copy each of the Annual Reports of the Indian Institute of Technology, Delhi, for the years 1964-65 and 1965-66. [*Placed in Library, See* No. LT-1873/67]

(ii) A statement showing reasons for delay in laying the above Reports. [*Placed in Library, See* No. LT-1874/67]

**Not recorded.